

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

CALCUTTA

No. M.A. 154 of 98
CP(C) 61 of 98
(O.A. 85 of 97)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. B.P. Singh, Administrative Member

UNION OF INDIA AND ORS.

VS

AMINUL HAQUE

For the applicant : Mr. B. Mukherjee, counsel (respondt in O.A.)

For the respondents : Ms. Dr. S. Sinha, counsel

Heard on : 14.01.99

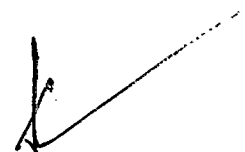
ORDER

Order on : 14.01.99

On the prayer made by the respondents only three weeks time has been given to dispose of the representations in view of the order dated 9.2.98 passed by this Tribunal. Accordingly, the application is disposed of.

2 No order is passed as to costs.


(B.P. SINGH)
MEMBER(A)


(D. PURKAYASTHA)
MEMBER(J)

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